## TO BE PUBLISHED IN PART IL SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 18 th April, 1986.

## NOTIFICATION/INCOME-TAX.

No. 6673 (F.No. 203/49/85-ITA.II) : It is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (ii) of sub-section (1) of Section 35 (Thirty five/One/Two) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the Category "Association" subject to the following conditions :-

- i) That the Astra Research And Development Centre India, Bangalore will maintain a separate account of the sums received by it for scientific research.
- 11) That the said Association will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- 111) That the said Association will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
  - iv) That the said Association will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.
    - v) That the said Association will be funded by ASTRA sweden and any additional sums received by it in India will be kept in separate account and will be used only with the approval of the Prescribed Authority.

## INSTITUTION

"Astra Research and Development Centre India, Bangalore." "Ashrita" 7/10 A-2, Kumara Krupa Road, High Grounds, Bangalore-560 001.

This Notification is effective for a period from 26.12.1985 to 31.3.1987.

/Bamola/

( Girish Dave )

Under Secretary to the Government of India